

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.216 of 2012**

**Dated: 2<sup>nd</sup> May, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of:**

**M/s Alok Ferro Alloys Ltd.**

**....Appellant (s)**

**Versus**

**Chhattisgarh State Electricity Regulatory Commission...Respondent (s)  
& Anr.**

Counsel for the Appellant (s) : Mr. Raunak Jain

Counsel for the Respondent (s): Mr. C.K. Rai  
Mr. Ravin Dubey for R-1  
Ms. Anooja Srivastava (for R-2)  
for Ms. Suparna Srivastava (R-2)

**ORDER**

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **17.07.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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